



## **Bharti AXA General Insurance Company Limited**

### **Add On Wording**

#### **Standard Fire and Special Perils Insurance Policy**

##### **BAGI\_SFSP201637 – Loss of Rent due to damage of tank, godowns, gas holders, bullets**

In consideration of additional premium this extension shall indemnify the insured against loss of actual monthly rent for the un-occupied period due to operation of insured perils on the insured tanks/ godowns/ gas holders/ bullets that results in rendering the insured property unfit for use/ intended purpose up to a maximum limit of period selected by insured in the schedule subject to a maximum period of 12 months. However the company's liability will be reduced if the sum total of actual monthly rent to the maximum reinstatement period chosen exceeds the sum insured declared. This extension shall not provide any indemnity in case the reinstatement of property is delayed or prevented by Government regulations & authority, unjustifiable delays & also due to insured's financial limitations.

